

Central Administrative Tribunal
Jaipur Bench, Jaipur
O.A. No. 421/2018

Date of decision: 27.08.2018

Hon'ble Mr. A.Mukhopadhyaya, Member (A)

J.K.Hingorani s/o Late Shri Moti Hingorani, aged about 45 years, r/o Pl. A-121, M.D. Colony, Naka Madar, Ajmer. Presently working as Assistant Superintendent Manager-National Sorting Hub(SP), Ajmer 'B' Group.

...Applicant.

(By Advocate: Shri P.N.Jatti & Shri B.K.Jatti)

Versus

1. Union of India through the Secretary, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-110001.
2. Secretary, Ministry of Finance, Department of Expenditure, New Delhi-110001.
3. The Chief Post Master General, Rajasthan Circle, Jaipur-302007.
4. Superintendent, RMS, "J" Division, Ajmer-305001.
5. The General Manager Finance (Finance), Postal Accounts Office, Jaipur-302014.
6. Senior Accounts Officer (PA) o/o the Director Accounts (Postal), Jaipur-302014.

...Respondents.

ORDER (ORAL)

- Heard the learned counsel for the applicant.
2. Shri B.K.Jatti, learned counsel for the applicant states that the applicant had represented in this matter on 18.04.2018 (Annexure A/14) and that this representation has been

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forwarded for a decision to the Chief Post Master General, Rajasthan Circle, Jaipur. However, no decision has been taken by the respondents on the said representation. He further states that the applicant would be satisfied, if the said representation is decided as per rules within a specified time.

3. In view of the aforesaid submissions made by the learned counsel for the applicant, without going into the merits of the case, the OA is disposed of at the admission stage itself with a direction to Respondent No.3 to consider the applicant's representation after hearing him and take a decision on the same by passing a speaking and reasoned order within a period of one month from the date of receipt of a certified copy of this order. There will be no order on costs.

(A.Mukhopadhyaya)
Member (A)

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